

National Company Law Tribunal

Allahabad Bench

CP NO. 81/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Nithyananda Media Pvt Ltd vs Vayun Media
SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	VINEET DUBEY	Advocate	PETITIONER	Vineet Dubey
2.			(ON THE BEHALF OF UDAI CHANDANI)	

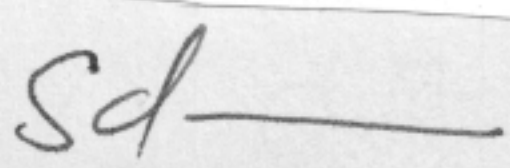
C.P. No. 81/ALD/2017

Shri Vineet Dubey for the petitioner. The case is fixed today for final
argument, as the main arguing counsel is not available today.

Hence, matter is listed for argument on 6th March, 2018.

Date: 13/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)